

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
(IB)-847(PB)/2022
IA- 1495/2024

IN THE MATTER OF:

Small Industries Development Bank of India ... **Applicant/Petitioner**
Versus

Davinder Singh Chawla ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Ayush Puri, Adv. Ayush Puri, Adv. Prateek Kumar Jha

For the RP : Adv. Harish Taneja, Adv. Parul

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 23.04.2024.

Sd/-
(COURT FFICER)